

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) and (b) Utilization of funds in respect of Centrally Sponsored Schemes of the Department of Agriculture and Cooperation is done by the implementing agencies of the States. The State Governments have their own mechanism for overseeing utilization of funds.

There is no direct supervision by the Central Government for utilization of funds. The supervisory mechanisms of the Department of Agriculture and Cooperation include .

(i) Asking for utilization certificate before more funds are released.

(ii) Asking for physical achievements periodically.

(iii) Discussion with State Government representative during Kharif/Rabi Conference and Zonal Inputs Conferences.

(iv) System of Area officers meetings where one senior officer of the Department is allotted a particular State and he has in depth discussion with the representative of that State regarding implementation of schemes at regular intervals.

(v) Visit of officers of the Department to the States wherein discussion are held with representative of States and at time site visits are also undertaken.

(c) to (e) During the last two years no cases of misutilisation/diversion of funds in respect of Soil Conservation Schemes has come to the notice of the Department of Agriculture and Cooperation

[Translation]

Dairy Development in Rajasthan

4142 PROF. RASA SINGH RAWAT : Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state :

(a) the purpose for which National Dairy Development Board took over the management of the Rajasthan Co-operative Dairy Federation and the date of its taking over;

(b) whether the purpose for which it was taken over has been fulfilled;

(c) if so, the details thereof and if not, the reasons therefor;

(d) the names of the Dairies being operated in the State under the National Dairy Development Board and the profit earned and loss incurred by them separately during the last three years;

(e) whether the liabilities of the Dairy Federation have increased after its taking over by the NDDB;

(f) if so, the details thereof and the reasons therefor;

(g) whether the Dairy Development programme and the interests of Milk Producers have suffered a set-back due to present management of NDDB; and

(h) if not, the future schemes of NDDB in this regard?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (SHRI RAGHUVANSH PRASAD SINGH) : (a) On the request of the Government of Rajasthan, the National Dairy Development Board (NDDB) took over the management of the Rajasthan Cooperative Dairy Federation (RCDF) and its affiliated unions on 14 1992 with a view to improve its overall physical and financial working.

(b) Yes, Sir.

(c) A Statement indicating status of key activities of Rajasthan Cooperative Dairy Federation (RCDF) from 1992-93 to 1995-96 is enclosed statement-I.

(d) All the dairies which were earlier working under the RCDF and its affiliated unions are now working under the control of the NDDB. The details of provisional profit and loss during the last three years is enclosed statement-II.

(e) Yes, Sir.

(f) Various unions and the RCDF had been granted loans under Operation Flood Project by the NDDB since 1979-80. As per the terms of the loan these are re-payable in 30 half yearly instalments over a period of 15 years after an initial moratorium of 5 years. Since the RCDF and the unions have been facing a liquidity crunch, it has not been possible to repay the loan in instalments since March 1991. RCDF had to take further short term loan from NDDB after March, 1991 for its day to day business. Since RCDF was not able to repay the loan, the interest on the loan increased, thereby increasing the liability of the federation.

(g) and (h). No, Sir. The Dairy Development Programme and the interest of the milk producers have not suffered any set back. On the contrary milk procurement from the farmers has been going up. NDDB proposes to rehabilitate the unions with major emphasis on milk procurement and marketing of liquid milk and milk products thereby increasing the turn over and decreasing the over head expenses through rationalization of manpower and through human resources and skill development.

STATEMENT—I
Statement Indicating Status of Key Activities of Rajasthan Cooperative Dairy Federation

Sl. No.	Status Summary		95-96	94-95	93-94	92-93	
	Milk Unions :		Status of Key Activities				
1.	Milk Procurement						
	Average/Day	TLPD	420	302	372	332	
	Total	Lac LT	1536	1102	1358	1213	
	Dairy Plants		Milk Handling & Disposal				
1.	Total Milk Handled	T Kg					
	Unions owing D. Plants with CHLG Facility		156898	114678	139096	129789	
	Cap Util (DPs)		21131	14905	20278	18820	
			48%	35%	42%	40%	
			Milk Sales & Bulk Supplies				
2.	Local City Sales	T Kg	84869	72299	62433	60371	
	Average/Day	TLPD	232	198	171	165	
3.	Milk Supplies to NMG	T Kg	43989	35712	42947	25705	
	Average/Day	TLPD	120	98	118	70	
	Total Liquid Sales	TKG	128858	108011	105380	86076	
	Average/Day	TKPD	352	296	289	235	
			Milk Products Prod & Sale				
4.	Production						
	Ghee	MT	2906	1832	2685	2654	
	SMP/WMP	MT	2081	1120	2511	3217	
	Butter	MT	128	88	222	68	
	APS (Tetrapack)	T Lt	2135	1725	2130	1251	
5.	Sales	*					
	Ghee	MT	2093	1913	3891	2722	
	SMP/WMP	MT	1258	1567	2392	1658	
	Butter	MT	105	87	292	60	
	APS (Tetrapack)	T Lt	2155	1775	1935	1168	
	Cattlefield Plants		Feed Production & Sales				
1.	C.F. Production	MT	46299	51863	40725	33991	
	Cap Util	(%)	39%	43%	34%	28%	
	C.F. Sales	MT	46518	52255	40585	33355	
	Dairy Co-operative Society (DCS)						
	Registered	DCS	Nos	4926	4764	4659	4568
	Pourer	DCS	Nos.	2967	2959	2910	2949
	PDCS/CC		Nos	820	684	518	535
	Milk Procurement :						
	Average/Day	TLPD	420	302	372	332	
	Total	LAC LT.	1536	1102	1359	1213	
	Average Per Func. DCS	LPD	142	102	128	113	
	Amt Paid to Producers	LAC. Rs	10854	6259	6876	6215	
	Membership :						
	Membership Registered	Nos.	370150	362780	360572	354170	
	Members Supplying Milk	Nos.	137105	141989	154987	151617	
	AV. Milk Procured/Func. MEM	LPD	3.06	2.13	2.40	2.19	
	Input Activity :						
	DCS Covered Under AI (Single/Clusters)	Nos.	752	824	711	823	
	AI Done (Total)	Nos.	83649	87531	101784	121412	
	of Distribution	MT	36753	45347	35627	31254	
	Av. Feed Per Kg/Milk	GMS	239	411	262	258	

STATEMENT-II

Statement indicating provisional net profit/loss for Unions and Rajasthan Cooperative Dairy Federation

	(Amount in Rs. ' 000)		
Union	1993-94	1994-95	1995-96
Alwar	-17389	-10559	-5660
Bikaner	-7408	6442	4526
Ganganagar	-7478	-4254	53
Churu	-3257	1982	-501
Tonk/SWM	2300	2659	1673
Ajmer	-17400	-4494	-1969
Bhilwara	1078	2770	5218
Jaipur	-3578	1052	64
Jodhpur	-9447	8852	-8660
Pali	1095	1272	1426
Bharatpur	-4522	-4563	-
Kota	-4756	-5057	-3234
Jalore	-9764	-2115	-3460
Udaipur	919	67	369
Sikar	1082	1318	1719
Banswara	-1305	1132	-664
Total	88784	40164	12074
RCDF	-34179	64798	62024
Grand Total	122963	-104962	-74098

[English]

Electrification of Rail Lines

4143. VAIDYA DAU DAYAL JOSHI : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Union Government propose to electrify the Kota-Nimach and Kota-Bina rail sectors in Rajasthan,

(b) if so, the details thereof, and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) There is, no proposal at present to electrify Kota-Nimach and Kota-Bina sections in Rajasthan.

(b) Does not arise.

(c) Electrification projects are capital intensive, as such, only those broad gauge routes over which the traffic density is high and the return on investment is not less than the minimum prescribed are considered for electrifications. Kota-Nimach and Kota-Bina sections do not qualify for electrification at present.

External Commercial Borrowings

4144. SHRI SANAT MEHTA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the railways had decided to go in for External Commercial Borrowings (ECB) worth hundred million dollars in June, 1995,

(b) if so, the details thereof; and

(c) the achievement likely to be derived from such external borrowings?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b) The Government had approved of US\$ 70 million to be raised by Indian Railway Finance Corporation Ltd. through External Commercial Borrowings during 1995-96 for the purpose of import of capital goods by the Ministry of Railways.

(c) External Commercial Borrowings helped Indian Railway Finance Corporation in mobilizing borrowings which were otherwise not becoming available in the domestic bonds market.

Rehabilitation of BOX wagons

4145. SHRI SOMJIBHAI DAMOR : Will the Minister of RAILWAYS be pleased to state :

(a) the number of Box Wagons required to be rehabilitated by the Indian Railways,

(b) the action being taken for their rehabilitation

(c) whether there is any scarcity of Box wagons, and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Box wagons on Indian Railways carry bulk commodities. Loading of corrosive commodities, mishandling of these wagons on tippers and mechanical loaders and also concentrated impact loading on steel mills cause them to suffer higher corrosion and damages. Some of the Box wagons, therefore, need extensive repairs around their mid-life. Such repairs commonly known as rehabilitation are undertaken based on their condition, arisings and residual life in the nominated workshops of Railways. This activity started in the year 1992-93 and a total of 2789 wagons have been rehabilitated upto 1995-96.

(b) The activity of rehabilitation of Box wagons is continuing during 1996-97. Provision for rehabilitation of 900 wagons has been made in the Railway Budget 1996-97.

(c) No, Sir.

(d) Does not arise.